

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 206
TA (IBC)- 42(PB)/2022

IN THE MATTER OF:

Gnex Realtech Private Limited

.... Petitioner/Applicant

Vs.

Indiabulls Housing Finance Limited

.... Respondent

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 09.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

PRESENT:

For the Applicant : Mr. Arpit Singh Arora, Advocate

For the Respondent : Mr. Sumesh Dhawan, Mr. Sakshi Tibrewal, Mr. Mayuri Shukla, Mr. Ankita Bajpai, Mr. Raghav Dembla, Advs.

ORDER

Ld. Counsels for the parties appeared.

At the request, list the matter for a physical hearing **on**
31.01.2023.

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(RAMALINGAM SUDHAKAR)
PRESIDENT